

From:

Ravi Ranjan

Registrar (Administration) I/c,

High Court of Jharkhand,

Ranchi.

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File No. XXII(6)/1/2022-23/Apptt.

Letter No. _____/Apptt.

Dated: _____

To

1. Sri Debasis Mohapatra, Joint Registrar (List & Computer), High Court of Jharkhand, Ranchi.
2. Sri Laxmikant, Chief Judicial Magistrate, Giridih.
3. Sri Kamal Ranjan, Civil Judge (Sr. Div.)-cum-J.M., Chatra.

Subject: - Regarding permission to the **Officer Master Trainers** for conducting **ECT_17_2022** training programme **scheduled to be held on 22nd January, 2023.**

Sir,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to accord permission to you as **Master Trainer Officers** for conducting (**ECT_17_2022**) **ICT and eCourts Induction programme for all newly recruited Civil Judge (Jr. Div.) scheduled to be held on 22nd January, 2023.**

You are, therefore, directed to conduct the aforesaid training programme on the date as mentioned above.

Accordingly, you are accorded necessary permission to conduct the aforesaid **ICT and eCourts Induction programme.**

Yours sincerely,

Sd/- **Ravi Ranjan**

Registrar (Administration) I/c

Memo No. 89 /Apptt.

Dated, Ranchi, the 04/1/23

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No. 1788 dated 04.11.2022/ the Principal District & Sessions Judge, Giridih & Chatra for information and needful/ the Member Secretary, JHALSA/ the ✓C.P.C. I/c, e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


Registrar (Administration) I/c